

the account. As on 1.12.2017, 31.12 lakh PMJDY account-holders have availed overdraft facility amounting to ₹ 353.47 crore in aggregate.

**Loans under MUDRA Yojana turned into NPAs**

380. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:

- (a) how much loans have been given under Pradhan Mantri Mudra Yojana;
- (b) whether the loans given by all Micro Finance Institutions are included under the scheme; and
- (c) how many of the loans which were disbursed under the MUDRA Yojana have turned into NPAs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) From the start of implementation of the Pradhan Mantri Mudra Yojana (PMMY) in April 2015 to 08.12.2017, over 9.91 crore loans have been sanctioned while the total amount sanctioned is ₹ 4.39 lakh crore. This includes loans extended by such Non-Banking Finance Company - Micro Finance Institutions (NBFC-MFIs) which report data directly on the Mudra portal and by such smaller non NBFC-MFIs which report on a consolidated basis through Sa-Dhan, a self-regulatory organisation for MFIs.

- (c) As reported by Banks and other lending institutions, as on 30.06.2017, about 39.12 lakh loan accounts had turned NPA.

**Expenditure incurred in exchanging currency notes post-demonetisation**

381. SHRI KAPIL SIBAL: Will the Minister of FINANCE be pleased to state:

- (a) the details of expenditure incurred in exchanging of currency notes post demonetisation;
- (b) the details of expenditure incurred in printing new currency notes; and
- (c) whether Government plans to introduce ₹1000 note?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) Since the exchange of currency notes are undertaken as the regular activity with available staff, no expenditure records are maintained in this regard.